

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO-1910 #
ANSWERED ON- 17/03/2022

CONSTRUCTION OF STADIUMS IN RAJASTHAN

1910. # SHRI RAMKUMAR VERMA

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) the State-wise details of stadiums built by Government in rural and urban areas of the country and the number of such stadiums which have been built during the last five years, particularly in the State of Rajasthan;
- (b) whether Government has allocated funds for the construction of new stadiums or for the renovations of existing stadiums during the last three years, if so, the details thereof; and
- (c) the details of existing schemes and projects meant to promote sports activities in rural areas of Rajasthan?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) 'Sports' being a State subject, the responsibility to construct stadiums rests primarily with the respective State/Union Territory Governments. The Union Government supplements their efforts. The stadiums in various parts of the country, both rural and urban, are under the jurisdiction of respective bodies/departments of State/UT Governments. As such, the information about them is not maintained in this Ministry. However, under the "Utilisation and creation/upgradation of sports infrastructure" vertical of the Khelo India Scheme, this Ministry has sanctioned 289 sports infrastructure projects of various categories across the country since the inception of the Khelo India Scheme in 2016-17. State/UT-wise details of the same are at Annexure.

(b) During the last three years, 177 sports infrastructure of various categories amounting to Rs. 1172.85 crore have been sanctioned in the country under the Khelo India Scheme.

(c) The 'Khelo India – National Programme for Development of Sports' was launched in October, 2017 with the aim to strengthen the entire sports ecosystem to promote the twin objectives of mass participation and promotion of excellence in sports across the country. The Khelo India Scheme focuses on broad basing of sports amongst the youth of the country and promotion of sports activities in various parts of the country, including rural sectors. One of the components of the Scheme, "Promotion of rural and indigenous/tribal games" is specifically dedicated to rural sector of the country. Further, 42 sports infrastructure projects of various categories amounting to Rs. 103.26 crore have been sanctioned and 9 Khelo India Centres (district level) have been approved in the State of Rajasthan under the Khelo India Scheme.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1910 # TO BE ANSWERED ON 17/03/2022 REGARDING “CONSTRUCTION OF STADIUMS IN RAJASTHAN” ASKED BY SHRI RAMKUMAR VERMA, HON’BLE MEMBER OF RAJYA SABHA

STATE-UT-WISE DETAILS OF SPORTS INFRASTRUCTURE PROJECTS
SANCTIONED UNDER KHELO INDIA SCHEME

(Amount in Rs. crore)

S. No.	State/UT	No. of projects	Amount sanctioned
1	Andaman and Nicobar Islands	1	5.00
2	Andhra Pradesh	6	29.30
3	Arunachal Pradesh	21	183.72
4	Assam	7	43.18
5	Bihar	11	55.49
6	Chandigarh	0	0.00
7	Chhattisgarh	4	21.10
8	Dadra & Nagar Haveli and Daman & Diu	0	0.00
9	Delhi	8	89.36
10	Goa	4	19.10
11	Gujarat	5	608.37
12	Haryana	10	89.38
13	Himachal Pradesh	8	38.10
14	Jammu and Kashmir	5	28.56
15	Jharkhand	2	10.38
16	Karnataka	19	128.52
17	Kerala	5	62.74
18	Ladakh	3	14.28
19	Lakshadweep	2	9.00
20	Madhya Pradesh	12	85.64
21	Maharashtra	12	103.80
22	Manipur	8	80.45
23	Meghalaya	6	28.00
24	Mizoram	7	39.00
25	Nagaland	7	45.00
26	Odisha	4	28.00
27	Puducherry	3	16.02
28	Punjab	10	88.21
29	Rajasthan	42	103.26
30	Sikkim	5	25.83
31	Tamil Nadu	5	33.00
32	Telangana	6	24.11
33	Tripura	4	21.05
34	Uttar Pradesh	31	188.99
35	Uttarakhand	5	23.78
36	West Bengal	1	26.77
	Total	289	2396.49
